

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00439 of 2014

Tuesday, this the 23rd day of October, 2018

CORAM:

Hon'ble Mrs. P.Gopinath, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

Mr.T.G.Radhakrishnan, S/o.Gurlin, Aged 59 years
 Postman, Annamanada Sub Post Office
 Irinjalakuda Division, residing at Thekkedath House
 Palissery, Annamanada P.O, Irinjalakkuda-680 741 **Applicant**

(By Advocate – Mr.M.R.Hariraj)

V e r s u s

1. Union of India, represented by the
 Secretary to Government of India
 Ministry of Communications, New Delhi-110 001
2. Chief Postmaster General
 Kerala Circle, Thiruvananathapuram-695 033
3. Postmaster General, Central Region
 Ernakulam, Kochi-682 011
4. Superintendent of Post Offices
 Irinjalakuda Postal Division,
 Thrissur – 680 121 **Respondents**

(By Advocate – Mr.Thomas Mathew Nellimoottil, Sr.PCGC)

This application having been heard on 23.10.2018, the Tribunal on the same day delivered the following:

O R D E R(ORAL)**By Hon'ble Mrs.P.Gopinath, Administrative Member**

Learned counsel for the applicant seeks permission to withdraw the matter with liberty to file a fresh O.A.. Permission is granted and the O.A is closed as withdrawn with liberty to file a fresh Original Application, if need arises. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(P.GOPINATH)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - A true copy of the attendance register from 1.10.2007 to 31.10.2009

Annexure A2 - A true copy of the final order dated 10.3.2010 in O.A 699/2009 on the files of this Tribunal

Annexure A3 - A true copy of the order dated 5.7.2013 in C.P(C) 139/2012 and connected cases on the files of this Tribunal

Annexure A4 - A true copy of memo no.B2/Trg/Appt/Postman/2009 dated 3.10.2013 issued by the 4th respondent

Annexure A5 collectively – True copies of the pay slips of the applicant for the months of October, 2013 to April, 2014

Annexure A-6 - A true copy of representation dated 13.11.2013 submitted by the applicant

Annexure R-1 - A true copy of the Hon'ble Supreme Court judgment dated 12.8.2016 in SLP (Civil) No.35223/2012 C.A No.90/1015

Annexure R-2 - A true copy of the judgment dated 10.1.2018 in Civil Appeal No.143/2018 of the Hon'ble Supreme Court

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